

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 3439/2014

S.B AGARWAL

Petitioner(s)

VERSUS

U.P STATE INDUSTRIAL DEV. CORP. LTD &ORS

Respondent(s)

(with interim relief and office report)

Date : 02/09/2014 This petition was called on for hearing today.

For Petitioner(s)

Ms Samridhi Kapur, Adv.
Mr. Krishna Kumar, Adv.

For Respondent(s)

Ms Ananya Pandey, Adv.
Mr. Yash Pal Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has been filed on behalf of the
respondents.

Registry to process for listing before the Hon'ble
Court as per rules.

(PANKAJ BHANDARI)
Registrar